NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

24

C.P No. 53/(MAH)/2016

CORAM:

S. No.

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Global Trendz Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 61(1)(b) of the Companies Act 2013.

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DESIGNATION

SIGNATURE

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ORDER

CP No. 53/61(1)(b)/NCLT/MB/MAH/2016

At request of the Professional appeared on behalf of the Petitioner, list this matter on 18.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)